

**From:**

**Anant Kumar, H.J.S.,  
Registrar General,  
High Court of Judicature at  
Allahabad**

**To:**

**The District & Sessions Judges,  
Ghaziabad, G.B. Nagar and Shahjahanpur.**

**No. 114/DR (S)/2013, Dated Allahabad: March 21, 2013**

**Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.**

**Sir,**

In continuation to Court's letter no. 94/DR(S)/2013, Dated 12.03.2013 with reference to Court's Circular Letter No. 28/DR(S)/2013 dated 18.09.2012, on the above noted subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers :-

<b>Sl. No.</b>	<b>Name of Judicial Officer with Designation</b>	<b>Present place of Posting</b>	<b>Stay/Premature</b>	<b>Remarks</b>
1.	Dr. Ashok Kumar Singh-IV, Special Judge, Anti Corruption (C.B.I.), Court No. 1	Ghaziabad	Stay	Allowed
2.	Sri Anil Kumar Yadav-II, ACJM	G.B. Nagar	Stay	Allowed
3.	Sri Alok Kumar Singh, Judicial Magistrate	Shahjahanpur	Premature	Allowed

I am, therefore, to request you kindly to inform the officers accordingly.

**Yours faithfully,**

Sd/-

**Registrar General**